

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	WP(C)/0011116/2020	T.SRIDEVI PATRA VS STATE OF ODISHA	OMKAR DEVDAS VS	// ()
2	WP(C)/0011117/2020	T.SRIDEVI PATRA VS STATE OF ODISHA	OMKAR DEVDAS VS	// ()

ORISSA HIGH COURT

MISC CASES FILED on :31/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5023/2020 WP(C)/11116/2020	T.SRIDEVI PATRA-MP	OMKAR DEVDAS
2	5024/2020 WP(C)/11117/2020	T.SRIDEVI PATRA-MP	OMKAR DEVDAS
